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Title: Resolution condemning grant of bail to accused conspirator of Mumbai attack.

HON. SPEAKER: Hon. Members, as agreed by the House, I would now propose the Resolution reflecting the unanimous sense of the House.

The Lok Sabha unanimously condemns the decision to grant bail to Zakiur Rahman Lakhvi, accused conspirator in the murder of 166 individuals in Mumbai on 26th November, 2008. We are concerned at the numerous delays in the prosecution and the apathetic attitude of the Government of Pakistan which has resulted in the grant of bail to an accused terrorist. We express the grave concern of the Indian people that just one day after the tragic killing of 145 innocent children and other persons in Peshawar, an accused terrorist could be released on bail by the same country. It seems that the lesson that there should be no compromise with terrorists has not been learnt.

The Lok Sabha calls upon the Government of Pakistan to proceed strongly with its declared intention to appeal the bail judgement, and requests the Government to ensure that on no account is such an individual permitted to be released. The people of India attach the highest importance to bringing the perpetrators of the 26/11 attacks, their masters in Pakistan and their accomplices, to justice. We urge the Government of India to take every step in its power, including through its relations with other countries, to put pressure on Pakistan to bring this matter to a satisfactory conclusion. We reiterate the importance of Pakistan dismantling the infrastructure of terrorism in that country and ensuring that terrorists are not allowed to remain free to continue their evil activities against India and the countries of the region.

I hope the House agrees.

SEVERAL HON. MEMBERS: Yes.

HON. SPEAKER: Thank you very much.

The House stands adjourned to meet again at 3.00 p.m.

13.56 hrs

The Lok Sabha then adjourned till Fifteen of the Clock.

15.05 hrs

The Lok Sabha re-assembled at Five Minutes past Fifteen of the Clock.

(Hon. Deputy-Speaker in the Chair)